

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:851

ANSWERED ON:27.11.2012

MICRO IRRIGATION

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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether India has the potential to bring 70 million hectare land under micro irrigation;
- (b) if so, the details thereof;
- (c) whether the Government has considered some special schemes to promote micro and drip irrigation in various States of the country including Maharashtra and Karnataka;
- (d) if so, whether any subsidy/ incentives are provided/proposed to be provided by the Government to the farmers of various States including Maharashtra and Karnataka;
- (e) if so, the details thereof;
- (f) the details of public/private players in the micro-irrigation sector across the country as on date and their contribution in providing water for agricultural purposes; and
- (g) the funds allocated to various States under micro and drip irrigation scheme, State-wise during the last three years and the likely allocation for the Twelfth Five Year Plan period?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a) & (b): The Task Force on Micro Irrigation, set up under the chairmanship of the Chief Minister of Andhra Pradesh, in its report submitted in January 2004, has estimated 69.5 million hectare as potential area in the country under micro irrigation.
- (c) to (e): A Centrally Sponsored Scheme on Micro Irrigation was launched in all the States, except North Eastern and Himalayan States, in January, 2006. Under the scheme, cost of drip/ Sprinkler irrigation system was shared in the ratio of 40: 10:50 between Central Government, State Government and the beneficiary. The scheme has been up scaled as 'National Mission on Micro Irrigation' (NMMI) in June, 2010, increasing central share of assistance for small and marginal farmers by 10% and covering all states in the country.
- (f): There is no provision under the scheme for providing water for agricultural purpose either through public or private agency. The scheme is being implemented by the respective state governments.
- (g): Details are annexed.